on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the aibove Corporation.

[Placed in Library See No LT-6702|94]

- IV. (a) Eighteenth Annual Report and Accounts of the Kudremukh Iron Or Company Limited, Bangalore, for the year 1993-94, together with the Auditor's Report on the Accuonts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company,

[Placed in Library See No LT 6708/94]

- V (a) Twenty-ninth Annual Re port and Accounts of the Metal Scrap Trade Corporation Limited, Calcutta, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library See No. LT-6709/94]

- VI (a) Twenty-second Annual Re port and Accounts of the Steel Authority of India Limited. New Delhi for the year 1993-94, together with the Auditors' Report on the Accounts and the comments; of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No, LT-6893/94]

Notification of the Ministry of Chemi. cals and Fertilizers

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GREVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): On behalf of SHRI EDUARDO FALEIRO; Madam, I lay on the Table, under sub-section. (6) of section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Chemicais and Fertiliders (Department of Chemicals and Petrochemicals) Notification S.O. No. 18(E), dated the 6th January, 1995 publishing the Drugs (Prices Control) Order, 1995.

[Placed in Library. See No. LT-7020/95]

- (1) Report and Accounts of various Companies under Companies Act, 1956
- (2) Report and Accounts (1993-94) of the Fluid Control Research Institute, Palghat (Kerala) and rela ted papers
- (3) Memorandum of Undertaking between Government of India and Bharat Heavy Electricals Limited

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT OF INDUSTRIAL DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPTT. OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): Madam, I lay on the Table—

(1) (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(Shrimati Krishna Sahi)

- I (a) Annual Report and Ac of the counts Hindustan Photo Films Company Manufacturing Limited. Ootacamund, for the year 1992-93, together with the Auditors' Report on the Accounts and the comments of the Comptroller Auditor General of India thereon.
- (b) Statement by Government accepting the above Report-

[Placed in Library See No LT-6849/94]

- II. (a) Annual Report and Ac counts of the Bharat Yantra Nigam Limited, AHahabad, for the year 1993-94, together with the Audi tors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report-

[Placed in Library See No LT-6846/94]

- III. (a) Thirteenth Annual Re port and Accounts of the National Bicycle Corporation of India Limited, Bombay, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report-

[Placed in Library See No LT-6840/94]

- IV. (a) Twenty-fourth Annual Report and Accounts of the Engine **Projects** (India) Limited, ering New Delhi, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments the Comptroller Auditor and General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. LT-6845[94]
- V. (a) Thirty-fifth Annual Re port and Accounts of the Hindustan Salts Limited. Jaipur, for the year

1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India

(b) Statement by Government accepting the above Report.

[Placed in Library See No LT 0842/94]

- VI(a) Twenty-ninth Annual Re-port and Accounts of the Sambhar Sahi Limited. Jaipur, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No LT-0843/94]

- VII. (a) Thirtieth Annual Report and Accounts of the Instrumentation Limited, Kota, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT 6838/94]

- VIII. (a) Thirty-fifth Annual Report and Accounts of the Heavy Engineering Corporation Limited, Ranchi, for the year 1993-94 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No, LT-6836/94]

- IX, (a) Thirty-ninth Annual Report and Accounts of the National Industrial Development Corporation Limited, New Delhi, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library See No LT-6844|94]

- X. (a) Twenty-fifth Annual Re port and Accounts of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library, See No, LT 6839/94]

- XI. (a) Annual Report and Ac- counts of the Cycle Corporation of Calcutta, India Limited for the 1993-94, year together with the Auditors' Report on the Accounts and comments of the Comp troller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6848 [94]

- XII. (a) Annual Report and Accounts of the Bharat Bhari Ud yog Nigam Limited, Calcutta, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptrol-Ier and Auditor General of India thereon
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No, LT 6850/94

- XIII. (a) Annual Report and Ac counts of the Damodhar Cement and Slag Limited, Purulia (West Bengal) for the year 1993.94, to gether with the Auditors' Report on the Accounts and the comments Comptroller and Auditor the General of India thereon
- (b) Statement by Government accepting the above Report.

[Placed in Library, See No. LT 6837|94]

- XIV. (a) Annual Report and Ac counts of the Bharat Heavy Elec tricals Limited, New Delhi, for the year 1993-94, together with the Au ditors' Report on the Accounts and the comments of the Comptroller and Auditor Genera] of India there-
- Co) Statement by Government accepting the above Report. (Placed in Library. See No. LT-6847/94]
- XV. (a) Annual Report and Accounts of the Tyre Corporation of India Limited, Calcutta, for the 1993.94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Gvernment accepting the above Report.

[Placed in Library See No LT-6841/94]

- XVI. (a) Forty-first Annual. Report and Accounts of the HMT Limited, Bangalore for the year 1993-94, together with the Auditors' Report on the Accounts and the com ments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library, See No, LT-6618/94]

- (B) Statement (in English and Hindi) giving reasons for the delaying in delaying the papers mentioned at (A) I) above.
- (2) A copy each (in English and Hindi) of the following papers:—
- (a) Annual Report and Accounts of the Fluid Control Research Ins titute, Palghat (Kerala) for the year 1993-94, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library, See No. LT-6623/94]

(3) Memorandum Understand, between Government the India (Ministry of Industry De partment of Heavy Industry) and Bharat Heavy Electricals Limited, for the year 1994-95.

[Placed in Library, See No. LT-6853/94]

Accounts (1993-94) of the Khadi and village Industries Commission, Bombay and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT SMALL SCALE OF INDUSTRIES AND AGRO AND RURAL, (SHRI INDUSTRIES) M ARU-NACHALAM); Madam, I lay on the Table copy each (in English and Hindi) of the following papers under sub-section (3) of section 24 and sub-section (4) of section 23 of the Khadi and Village Industries Com. mission Act, 1956:-

- (i) The Annual Accounts of the Khadi and Village Industries Com. sion, Bombay, for the year 1993-94, and the Audit Report thereon.
- (ii) Statement by Government accepting the above Report.

(Shrimati Krishna Sahi)
[Placed in Library. See No. LT-7022/95]

- I. Valuation report of the Life In surance Corporation of India
- II. Report of the Comptroller and Auditor General of India
- III Accounts of A1993-94) of the Securities and Exchange Board of India, Bombay and related papers
- IV. Report and Accounts (1993-94) of the National Institute of Public Finance and Policy, New Delhi

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH) : Ma dam, I lay on the Table—

I. A copy (in English and Hindi) of the twenty-fourth Valuation re port of the Life Insurance Corporation of India as on 31st March, 1934, under section 29 of the Life Insurance Corporation Act, 1956,

[Placed in Library See No LT-7026/35]

II. A copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1993 (No. 12 of 1394—Union Government (Civil) I, under clause (1) of article 151 of the Constitution.

[Placad in Library. See No. LT-6979/94]

- III. A copy each (in English and Hindi) of the following papers.
- (a) Annual Accounts of the Securities and Exchange Board of India, Bombay, for the year 1993-94 and the Audit Report thereon, under sub-section (4) of section 15 *i* of the Securities and Exchange Board of India Act, 1992.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (1) above

[Placed in Library. See No. LT-7027/95]

IV. (a) Annual Report and Ac. counts of the National Institute of